

30

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009
M.A. No. 326/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Dushyant Patel & Anr.
V/s.
Aakash Lavlesh Leisure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	RISHABH SHAH	COUNSEL FOR RESPS 3,5 & 6	
2.	Vedant Desai	Adv for Resp No. 2.	
3.	Deepak Patel	Ab Dharmesh Lavesh Petitions Representative	
4.	Dushyant Patel	Ab Dharmesh Lavesh Petitions Representative	
5.	Mahindra Bhutani	Ab Dharmesh Lavesh Petitions Representative	

ORDER

MA 326/2017 IN TCP 84/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 15.1.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)